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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.234/09/HDB/2017
NAME OF THE COMPANY	Inchem Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Vasudha Pharama Chem Ltd
NAME OF THE RESPONDENT(S)	Inchem Laboratories Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bharath Reddy For Sri A. Venkatesh	Advocate	9600610460 bharath-aravindanarates@ gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

C. Madhusudhan Rao admin@inchemlabs.com
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Heard Shri G. Bharat Reddy for Sri A. Venkatesh, Learned Counsel for the Petitioner
and Shri C. Madhusudhan Rao, Director of the Respondent Company.

CP disposed of by separate orders.


Member (J)

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